

OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN  
ENGLISH DEPARTMENT

Order No. 32 (G) dated 30<sup>th</sup> day of November, 2018.

In view of the notification no. 178-JD dated 10<sup>th</sup> day of September, 2018, of the Judicial Department, Government of West Bengal as well as Hon'ble Court's Notification no. 4121-R (JS) dated 27<sup>th</sup> day of September, 2018, two separate districts that is Purba Bardhaman and Paschim Bardhaman have been created after bifurcation of the Burdwan District Judgeship.

Now, for the smooth functioning of administration as well as E-Court Project in the newly created Judgeship of Paschim Bardhaman, it has become necessary to constitute a separate District E-Court Committee to look after the computerization of this District and subordinate Court of this newly created Judgeship.

As such a committee consisting of the following Judicial Officers is constituted to deal with the matters related to E-Court Project of this newly created Judgeship of Paschim Bardhaman.

Sl. No.	Name and Designation of the Members	Designation in the newly created District E-Court Committee
01	Sri Krishnendu Sarkar, Civil Judge (Senior Division), 2 <sup>nd</sup> Court, Asansol	Chairman
02	Sri Sourav Das, Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Asansol	Member
03	Sri Sourav Roy, Judicial Magistrate, 5 <sup>th</sup> Court, Asansol-cum- Nodal Officer, E-Court Project, Asansol.	Member

The Committee shall start function immediately.

Inform all concerns.

Sd/- K D Bhutia

District Judge, Paschim Bardhaman.

Memo No. 394 (03) / XI-4, Dated, Asansol, the 30<sup>th</sup> day of November, 2018.

Copy forwarded for information and taking necessary action to:

1. Sri Krishnendu Sarkar, Civil Judge (Senior Division), 2<sup>nd</sup> Court, Asansol.
2. Sri Sourav Das, Civil Judge (Junior Division), 3<sup>rd</sup> Court, Asansol.
3. Sri Sourav Roy, Judicial Magistrate, 5<sup>th</sup> Court, Asansol-cum-Nodal Officer, E-Court Project, Asansol.

  
District Judge, Paschim Bardhaman.